NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.97/(MAH)/2008 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE PARTIES: Shri Brijkishore Sarda

M/s. Epicom Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

1 Dr S. K- Jani Pas Jer Petitionar 9 / B Shrie Nitin Lalwani Ader.

2. Dhananjay B. Deshmuth Advocate Zinderm 116 For Abhijeet Joshi Respondent

ORDER T.C.P. No. 97/397-398/CLB/MB/MAH/2008

- The Learned Counsel of both the sides are present. 1.
- 2. As stated earlier, "Settlement" between the parties are in progress. Seeking time. Time is granted.
- 3. Adjourned to 10th July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.04.2017